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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA. No. 2334 of 1997
MA. 2291 of 1997
MA. 2292 of 1997

New Delhi, this 24th day of March, 1998

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

1. Radhey Shyam
S/o Shri Mool Chand
R/o Q. No. 67/116
DIZ Area, Sector-3
NEW DELHI.
2. Shri Ram Lakan
S/o late Shri Rameshwar
R/o 20-G Sector-IV
DIZ Area
NEW DELHI.
3. Raghunath
S/o Shri Iswar
R/o 109/7 Andrewganj
NEW DELHI. Applicants.

None for applicant.

versus

1. Union of India, through
Secretary
Ministry of Urban Development
Nirman Bhawan
NEW DELHI-1.
2. Director General of Works
Central Public Works Department
Nirman Bhawan
NEW DELHI.
3. Additional Director of Horticulture
Horticulture Department
Central Public Works Department
NEW DELHI. Respondents.

By Advocate: Shri R. V. Sinha.

O R D E R (ORAL)

Smt. Lakshmi Swaminathan, M(J)

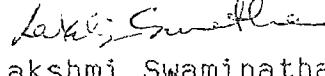
We note that none had been appearing for the applicants on a number of dates, namely 6.1.98, 21.1.98, 26.2.98 and today also none is present for

the applicants even on the second call. Rejoinder is also not filed.

2. In the above circumstances, this case is ~~is~~ dismissed for default and non-prosecution.

dbc


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)